

16. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVER GANGSH	Advocale	jyerassociates 140 gmwl 9495968289	Vinet

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	O Signature
Sujan Kumar Resoy	Chscfor RD.	986666 3528	Tallender.
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ORDER

Heard Sri Vivek Ganesh, learned Counsel for the Petitioner and Sri Sujan Kumar Reddy, CGSC for RD.

The learned counsel for the Petitioner sought time. Post the case on 10.01.2018 for final hearing.

MEMBER (Tech)

MEMBER (Judl)

Seshu